

over, a Coffee Marketing Survey Delegation went to the Far East (Singapore, Hongkong, Thailand and Japan) with a view to step up exports of coffee to these countries. Report from the delegation is under compilation.

India's Foreign Trade Statistics

2265. SHRI PILOO MODY : Will the Minister of FOREIGN TRADE be pleased to state the statistics in regard to India's foreign trade during April-August, 1971 ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : Statistics in regard to India's foreign trade during April-August, 1971 are as under :—

	(Rs./crores)
Imports	806
Exports (incl. re-exports)	668

Itemwise details of foreign trade statistics for April-August, 1971 are not yet available.

Theft of Parts of Transmission Towers in West Bengal

2266. SHRI DINESH JOARDER : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the attention of Government has been drawn to the serious situation arising out of wide-spread theft of parts of transmission towers in West Bengal causing great damage to electric system and power supply in the State; and

(b) the extent of loss and the steps, if any taken by Government to check the theft of parts of transmission towers ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) Yes, Sir.

(b) It has been informed by the West Bengal State Electricity Board that the approximate loss due to the theft of tower members, as well as conductors, underground

cables, insulators, etc. is Rs. 5 lakhs. The State Electricity Board have taken following steps to check the theft of parts of transmission towers :

- (1) Apprehending the culprits through report of thefts to the Police authorities.
- (2) Institution of strict vigilance and patrolling of lines.
- (3) Locking of nuts of fitting bolts of the tower members to prevent easy removal.
- (4) Welding of nuts with the bolts on all new transmission lines.

Trade Agreement with the Peru Government

2267. SHRI HARI KISHORE SINGH: Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have entered into a trade agreement with Government of Peru on the 4th November, 1971; and

(b) if so, the terms thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a). Yes, Sir.

(b) The contents of the trade agreement is given in the statement, laid on the Table of the House. [Placed in Library. See No. LT—1182/71]

Export of Tea, Coffee, Cardamom and Rubber

2269. SHRI HARI KISHORE SINGH : Will the Minister of FOREIGN TRADE be pleased to state the quantity or value of tea, coffee, cardamom and rubber exported last year ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : A statement is attached.

Statement

The quantity and value of tea, coffee and cardamom exported during 1970-71 were as under :

Commodity	Quantity exported	Value
Tea	201.56 Million Kgs.	Rs. 146.66 crores
Coffee	32,189 Tonnes	Rs. 25.11 crores
Cardamom	1,705 Tonnes	Rs. 11.22 crores

No rubber was exported during 1970-71.

Decline in Export of Oil Cakes

2270. SHRI M. KATHAMUTHU : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the oil cakes export has been declining; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No, Sir.

(b) Does not arise.

पोटर्सों के संबंधियों को मौकरी देना

2271. श्री धार० बी० बड़े : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार पोटर्सों के मर जाने, बुढ़ावस्था प्राप्त हो जाने या बीमारी और दुर्घटनाओं के कारण असमर्थ होने के कारण दिवंगत हुए स्थानों के लिए पुनः भर्ती के समय रेलवे पोटर्सों की सस्तानों या निकट संबंधियों को प्राथमिकता देती है; और

(ख) क्या पोटर्सों के बच्चों के लिए शिक्षा की व्यवस्था करने के संबंध में रेलवे बोर्ड किसी प्रस्ताव पर विचार कर रहा है ?

रेल मंत्री (श्री के० हनुमान्‌दास) : (क) यह स्पष्ट नहीं है कि माननीय सदस्य का आशय उन रेल भारिकों से है जो विभागीय कर्मचारी हैं या उन भारिकों से जिन्हें यात्री सामान ढोने के लिए रेलवे द्वारा सीधा लाइसेंस दिया जाता है या ठेकेदार द्वारा नियुक्त किया जाता है। वे भारिक जो विभागीय कर्मचारी हैं, उनके बच्चों अथवा संबंधियों को अनुकम्पा के आधार पर तभी नियुक्त किया जाता है, जब उनका मामला इस योग्य हो, अर्थात् जब उनकी काम करते समय मृत्यु हो जाये और उनके परिवार दीनहीन स्थिति में पड़ जायें। लाइसेंसदार मृतक भारिक के मामले में भी, उसके लड़के को और यदि लड़का न हो तो उसके निकट संबंधी को मृतक के परिवार के भरण-पोषण के उद्देश्य से, अनुकम्पा के आधार पर मृतक का लाइसेंस दिया जाता है बशर्तें वह अन्यथा उपयुक्त पाया जाय। लेकिन ठेकेदार द्वारा नियुक्त भारिकों के बारे में ऐसा कोई आदेश नहीं है।

(ख) रेलों द्वारा सामान्य रूप से रेल कर्मचारियों के लिए जिन शैक्षणिक सुविधाओं की व्यवस्था की गई है, रेल भारिकों के बच्चे उनके पात्र हैं। रेलवे स्कूलों में रेल कर्मचारियों के बच्चों और संरक्षितों को भर्ती करने के बाद, यदि अतिरिक्त स्थान उपलब्ध हो तो लाइसेंसदार भारिकों के बच्चे भी उनमें प्रवेश पाने के पात्र हैं। लेकिन ठेकेदार द्वारा नियोजित भारिकों के बारे में ऐसा कोई आदेश नहीं है।

रेलवे के पोटर्सों के नियमों में समानता

2272. श्री धार० बी० बड़े : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में सभी रेलों में पोटर्सों संबंधी नियमों में समानता है; और

(ख) वे नियम क्या हैं ?

रेल मंत्री (श्री के० हनुमान्‌दास) : (क) जी हाँ।